

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 17**  
**(IB)-296(PB)/2023**

**IN THE MATTER OF:**

Nimble Credit Cooperative Society Ltd. .... Petitioner/Applicant  
Vs.  
Bulland Realtors Private Limited .... Respondent

**Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 24.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Mansumyer Singh, Adv. Shravan Chandrashekhar, Adv. Misbahul Haque in IA-1143/2024  
For the RP : Adv. Megha Tyagi  
For the Respondent : Sr. Adv. Mr. Sunil Fernandes, Adv. Milan Negi, Adv. Nikhil Jha, Adv. Diksha Dadu

**ORDER**

**New IA-15/2024 Plan**

This is the application for approval of the plan.

Ms. Megha Tyagi, Ld. Counsel for the RP appears physically and states that she will be filing the hard copies of the same.

At request, list the matter **on 08.05.2024.**

**IA-1143/2024**

Mr. Shravan Chandrashekhar, Ld. Counsel for the Applicant appears through VC and seeks time to file rejoinder to the reply filed on behalf of the Respondent.

At his request, list this application **on 08.05.2024.**

**IA-1146/2024**

Mr. Nikhil Jha, Ld. Counsel for the Respondent i.e. GRV Ventures Pvt. Ltd. appears physically and seeks one week's time to file reply to this IA.

Both the parties are directed to complete the pleadings in the matter within two weeks from today.

At her request, list this application **on 08.05.2024**.

**IA-1664/2024**

Ms. Megha Tyagi, Ld. Counsel for the RP/Respondent in this matter seeks one week's time to file the reply.

Both the parties are directed to complete the pleadings in the matter within two weeks from today.

At request, list this application **on 08.05.2024**.

**New IA-1806/2024**

Ms. Megha Tyagi, Ld. Counsel for the RP appears physically and seeks permission to withdraw the present application. Permission is granted.

Accordingly, **IA-1806/2024** stands **dismissed as withdrawn** with a liberty to file a fresh application.

**Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

Shubham Pandya – 24.04.2024